

STATEMENT re. MARKET LOAN FLOATED IN OCTOBER, 1976, NOTIFICATIONS UNDER EMERGENCY RISKS (GOODS) INSURANCE ACT, EMERGENCY RISKS (UNDERSTANDINGS) INSURANCE ACT, AND GENERAL INSURANCE BUSINESS (NOTIFICATION) ACT

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRIMATI SUSHILA ROHATGI): I beg to lay on the Table—

- (1) A statement (Hindi and English versions) indicating the result of the market loan floated by the Government of India in October, 1976. [Placed in Library. See No. LT-11412/76.]
- (2) A copy of the Emergency Risks (Goods) Insurance (Fourth Amendment) Scheme, 1976, (Hindi and English versions), published in Notification No. S.O. 618(E) in Gazette of India dated the 17th September, 1976 under sub-section (6) of section 5 of the Emergency Risks (Goods) Insurance Act, 1971. [Placed in Library. See No. LT-11413/76.]
- (3) A copy of the Emergency Risks (Undertakings) Insurance (Fifth Amendment) Scheme 1976, (Hindi and English versions), published in Notification No. S.O. 619(E) in Gazette of India dated the 17th September, 1976, under sub-section (7) of section 3 of the Emergency Risks (Undertakings) Insurance Act, 1971. [Placed in Library. See No. LT-11414/76.]
- (4) A copy of the General Insurance (Termination, Superannuation and Retirement of Officers and Development Staff) Scheme, 1976, (Hindi and English versions), published in Notification No. S.O. 627(E) in Gazette of India dated the 21st September,

1976 under section 17 of the General Insurance Business (Nationalisation) Act, 1972. [Placed in Library. See No. LT-11415/76.]

NOTIFICATIONS UNDER IRON ORE MINE LABOUR WELFARE CESS ACT, COAL MINES PROVIDENT FUND AND MISCELLANEOUS PROVISIONS ACT, AND EMPLOYEES' PROVIDENT FUND AND MISCELLANEOUS PROVISIONS ACT.

THE DEPUTY MINISTER IN THE MINISTRY OF LABOUR (SHRI BALGOVIND VERMA): I beg to lay on the Table:—

- (1) A copy of the Iron Ore Mines Labour Welfare Cess (First Amendment) Rules, 1976, (Hindi and English versions) published in Notification No. G.S.R. 1386 in Gazette of India dated the 25th September, 1976, under sub-section (4) of section 8 of the Iron Ore Mines Labour Welfare Cess Act, 1961. [Placed in Library. See No. LT-11416/76.]
- (2) A copy each of the following Notifications (Hindi and English versions) under Section 7A of the Coal Mines Provident Fund and Miscellaneous Provisions Act, 1948:—
 - (i) The Coal Mines Provident Fund (Third Amendment) Scheme, 1976, published in Notification No. G.S.R. 1387 in Gazette of India dated the 25th September, 1976.
 - (ii) The Andhra Pradesh Coal Mines Provident Fund (Second Amendment) Scheme, 1976, published in Notification No. G.S.R. 1388 in Gazette of India dated the 25th September, 1976.
 - (iii) The Rajasthan Coal Mines Provident Fund (Second